ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33490/2026	ASHOK MALLICK	PRASANTA KUMAR ROUTRAY	TUMUDIBANDHA /115 /2025
	BLAPL/11811/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000159/2025
2	D-BLAPL/32007/2026	TIRTHA BANDICHHOR	BIBHUTI BHUSAN MISHRA	SINAPALI /98 /2026
	BLAPL/11812/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,KHARIAR(
		STATE OF ODISHA		ST/0000024/2026
3	D-BLAPL/33706/2026	RABI @ RABINDRA SAHOO	AMITAV TRIPATHY	FATEGARH /65 /2019
	BLAPL/11813/2026	VS	VS	ASST. SESSION JUDGE(WOMENS COUR
		STATE OF ODISHA		ST/0000422/2026
4	D-BLAPL/24298/2026	KALIA @ SAROJ PAIK	KABIRAJ PRADHAN	K.NUAGOAN /95 /2025
	BLAPL/11814/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000112/2025
5	D-BLAPL/33175/2026	DOLESWAR BEHERA	SANDEEP RAJ PANDA	NARASINGHPUR /256 /2026
	BLAPL/11815/2026	VS	VS	J.M.F.C.,NARASINGHPUR(Cuttack)
		STATE OF ODISHA		CT/0000577/2026
6	D-BLAPL/33196/2026	SUMATI PALA	SANTOSH KUMAR MAHANTY	/ /
	BLAPL/11816/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		SPL. 2(a)C.C./0000030/2026
7	D-BLAPL/33710/2026	JHULU BARIK @ MITU	SURYAKANTA DWIBEDI	DASPALLA /139 /2026
	BLAPL/11817/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,NAYA
		STATE OF ODISHA		ST/0000442/2026
8	D-BLAPL/33695/2026	JITU @ AMIT KUMAR PRADHAN	DEBASNAN DAS	SARANAKUL /127 /2026
	BLAPL/11818/2026	VS	VS	A.D.J.,ODAGAON(Nayagarh)
		STATE OF ODISHA		ST/0000075/2026
9	D-BLAPL/33786/2026	TUNI BEHERA	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026
	BLAPL/11819/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000160/2026
10	D-BLAPL/33395/2026	BISHNU PRASAD SENAPATI	MANAS KUMAR CHAND	INDUSTRIAL ESTATE PS /337 /2026
	BLAPL/11820/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000203/2026
11	D-BLAPL/32727/2026	RAMANA @ RAMA KURTADI	AMULYA RATNA PANDA	PADWA /73 /2021
	BLAPL/11821/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000083/2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/33694/2026	TULU @ PRASANT DAS	DEBASIS BISWAL	DHENKANAL TOWN /506 /2026
	BLAPL/11822/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
		STATE OF ODISHA		GR/0001135/2026
13	D-BLAPL/33552/2026	CHANDAN PRADHAN	BISHNU PRASAD PRADHAN	PIPLI /738 /2025
	BLAPL/11823/2026	VS	VS	J.M.F.C.,PIPILI(Puri)
		STATE OF ODISHA		GR/0001122/2025
14	D-BLAPL/33681/2026	SAGAR @ SUMAN PARIDA	SAPAN KUMAR LENKA	MANCHESWAR P.S. /636 /2026
	BLAPL/11824/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000603/2026
15	D-BLAPL/33612/2026	TAPAN SETHY	BIDYALOK MOHAPATRA	CUTTACK VIGILANCE /8 /2026
	BLAPL/11825/2026	VS	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack)
		STATE OF ODISHA(VIG.)		GR/0000035/2026
16	D-BLAPL/33588/2026	BIRENDRA KUMAR MANGARAJ @ BAPI	NITYANANDA MOHAPATRA	SPL.TASK FORCE /17 /2020
	BLAPL/11826/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000226/2020
17	D-BLAPL/33712/2026	SOUVIK SAHA	SASANKA SEKHAR PAIKRAY	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11827/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000667/2026
18	D-BLAPL/33769/2026	PRABHATA @ PRAVAT NAIK @ NAYAK	MANORANJAN MUDULI	NARASINGHPUR /100 /2019
	BLAPL/11828/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000086/2026
19	D-BLAPL/33705/2026	NILAKANTHA AGRIA	RAJIB LOCHAN PATTNAIK	MAIDALPUR /20 /2026
	BLAPL/11829/2026	VS	VS	A.D.J.,NAWARANGPUR(Nabarangapur)
		STATE OF ODISHA		ST/0000017/2026
20	D-BLAPL/33248/2026	UDIT PATRA	AMLAN SHAKTI PAUL	DEOGARH /39 /2026
	BLAPL/11830/2026	VS	VS	SPECIAL JUDGE,DEOGARH(Debagarh)
		STATE OF ODISHA		Spl/0000005/2026
21	D-BLAPL/33725/2026	ROHIT BEHERA	BASANTA KUMAR DAS	JHARPOKHARIA /223 /2026
	BLAPL/11831/2026	VS	VS	SPECIAL JUDGE (POCSO), BARIPADA(M
		STATE OF ODISHA		Spl/0000096/2026
22	D-BLAPL/33734/2026	KUNU HARIJAN @ KUNA	AMIT KUMAR SAHU	JEYPORE SADAR /242 /2026
	BLAPL/11832/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
		STATE OF ODISHA		GR/0000928/2026
23	D-BLAPL/33704/2026	KRISHNA GHADEI	SURYAKANTA DWIBEDI	BHANJPUR /275 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11833/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001192/2026
24	D-BLAPL/33754/2026	SWAPNA JENA	JYOTIRMAYA SAHOO	/ /0
	BLAPL/11834/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord TR/0000201/2026
25	D-BLAPL/33744/2026	SOMNATH PRADHAN @ SOMU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /345 /2026
	BLAPL/11835/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord TR/0000129/2026
26	D-BLAPL/33673/2026	BAPI @PRAKASH BEHERA	KULDEEP MOHANTY	CHHENDIPADA /342 /2026
	BLAPL/11836/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ANGUL(Anugul) Spl/0000037/2026
27	D-BLAPL/33746/2026	V. LOKESH KUMAR	RAJIB RATH	RAYAGADA TOWN /184 /2026
	BLAPL/11837/2026	VS STATE OF ODISHA	VS	A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
28	D-BLAPL/33773/2026	PRAMOD SAHOO	PRAFULLA KUMAR BISWAL	RAJKANIKA /582 /2026
	BLAPL/11838/2026	VS STATE OF ODISHA	VS	J.M.F.C,AUL(Kendrapara) GR/0000922/2026
29	D-BLAPL/32422/2026	MANOJ @ MANORANJAN JENA	MD. GOLAM MADANI	BHANDARIPOKHARI /378 /2026
	BLAPL/11839/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000121/2026
30	D-BLAPL/33206/2026	SEKH PARWEEZ @ PAPU	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11840/2026	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002183/2026
31	D-BLAPL/33091/2026	SANTOSH KUMAR ACHARYA	UPASIKA SAMANTARAY	BARAMBA /369 /2025
	BLAPL/11841/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BARAMBA(Cuttack) GR/0000485/2025
32	D-BLAPL/33781/2026	TUNA @ CHITARANJAN DAS @ KUNA DAS	DEEPAK KU SAHOO	PATTAMUNDAI MODEL /89 /2024
	BLAPL/11842/2026	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000086/2026
33	D-BLAPL/33772/2026	PRAVATA @ PRAVAT MALLIK	ANIRUDHA DAS	/ /0
	BLAPL/11843/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,DHENKANAL(Dhenkana Spl/0000031/2026
34	D-BLAPL/33774/2026	BHIMA GIRI	SURENDRA KUMAR BISWAL	PHULBANI SADAR /223 /2025
	BLAPL/11844/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000118/2025
35	D-BLAPL/33777/2026	RAJA HUIKA @ BARUN	SAIBRATA RATH	RAYAGADA TOWN /184 /2026
	BLAPL/11845/2026	VS	VS	A.D.J.,RAYAGADA(Rayagada)
		STATE OF ODISHA		CT/0000058/2026
36	D-BLAPL/33310/2026	CHEMTU @ BIJAY NAHAK	CHIRANJIB ROUT	TALCHER TOWN /872 /2026
	BLAPL/11846/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(An
		STATE OF ODISHA		GR/0001586/2026
37	D-BLAPL/33236/2026	BIGHNARAJ MAJHI	SURYAKANTA DWIBEDI	/ /0
	BLAPL/11847/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000062/2026
38	D-BLAPL/32838/2026	SURENDRA KUMAR SAHOO @ SURESH KUMAR SAHOO	SURENDRA KUMAR BISWAL	BRAMHA BARADA /155 /2026
	BLAPL/11848/2026	VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0001444/2026
39	D-BLAPL/33449/2026	JUTI SETHI	ASHOK KUMAR ROUT	MAHANGA /400 /2026
	BLAPL/11849/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		STATE OF ODISHA		GR/0000617/2026
40	D-BLAPL/33157/2026	HIMANSHU BHOI @ HIMANSU BHOI	SABYASACHI MISHRA	SINDHIKELA PS /260 /2023
	BLAPL/11850/2026	VS	VS	A.D.J.,KANTABANJI(Balangir)
		STATE OF ODISHA		SC/0000007/2024
41	D-BLAPL/33488/2026	PRAVAT KUMAR SETHI	ASHOK KUMAR ROUT	MAHANGA /400 /2026
	BLAPL/11851/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000617/2026
42	D-BLAPL/33306/2026	KUTIA @ KRUTIBASH KHATUA	SATYAM DAS PATTANAIK	GONDIA /184 /2026
	BLAPL/11852/2026	VS	VS	DISTRICT & SESSIONS JUDGE,DHENKA
		STATE OF ODISHA		CT/0000190/2026
43	D-BLAPL/33432/2026	BINU PINGUA	SK. ZAFARULLA	JODA /210 /2025
	BLAPL/11853/2026	VS	VS	A.D.J.,CHAMPUA(Kendujhar)
		STATE OF ODISHA		ST/0000158/2025
44	D-BLAPL/33789/2026	MADHUMITA DIGAL	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026
	BLAPL/11854/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000160/2026
45	D-BLAPL/33749/2026	MANOJ BADA	DHIRENDRA KUMAR MOHAPATRA	TALSARA /130 /2026
	BLAPL/11855/2026	VS	VS	DISTRICT & SESSIONS JUDGE,SUNDER
		STATE OF ODISHA		ST/0000136/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/33791/2026	RANJITA SAHANI	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026
	BLAPL/11856/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000160/2026
47	D-BLAPL/33793/2026	ASIT BARAL @ PINTU	GOREKHANATH DAS	NACHUNI /117 /2025
	BLAPL/11857/2026	VS	VS	SPECIAL JUDGE,BHUBANESWAR(Khord
		STATE OF ODISHA		TR/0000226/2025
48	D-BLAPL/32246/2026	RANJAN RAJHANSA	BIBHUTI BHUSHAN KUMBHAR	BIRMAHARAJPUR /7 /2025
	BLAPL/11858/2026	VS	VS	A.D.J.,SONEPUR(Sonepur)
		STATE OF ODISHA		ST/0000037/2025
49	D-BLAPL/33947/2026	KISHAN GUPTA @ KISHAN SUNA	AMIT KUMAR SAHU	BOIPARIGUDA /68 /2026
	BLAPL/11859/2026	VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000023/2026
50	D-BLAPL/33299/2026	BIJENDRA KUMAR	BIJAY KUMAR BEHERA	BHUBANESWAR G.R.P.S. /215 /2026
	BLAPL/11860/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000685/2026
51	D-BLAPL/33879/2026	NAKUL MAJHI @ NAKULA MAJHI	SURYAKANTA DWIBEDI	GOCHHAPADA /171 /2026
	BLAPL/11861/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000151/2026
52	D-BLAPL/33836/2026	BHAGABANA SAHU	AMITAV TRIPATHY	PADAMPUR /250 /2026
	BLAPL/11862/2026	VS	VS	S.D.J.M.,PADAMPUR(Bargarh)
		STATE OF ODISHA		GR/0001147/2026
53	D-BLAPL/31309/2026	BIRENDRA SINGH	PRAMOD KUMAR BOHIDAR	BHAWANIPATNA TOWN /287 /2025
	BLAPL/11863/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
		STATE OF ODISHA		CT/0000758/2025
54	D-BLAPL/33794/2026	SISHIRA @ SHISHIRA KUMAR JENA	GOREKHANATH DAS	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11864/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0002003/2026
55	D-BLAPL/33877/2026	JAGANNATH PANDA@JAGA	AMITAV TRIPATHY	ODAGAON /123 /2026
	BLAPL/11865/2026	VS	VS	A.D.J.,ODAGAON(Nayagarh)
		STATE OF ODISHA		ST/0000062/2026
56	D-BLAPL/33888/2026	LOKANATH SAHOO	SAPAN KUMAR LENKA	PURI TOWN /587 /2026
	BLAPL/11866/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0001378/2026
57	D-BLAPL/33889/2026	MANOJ JENA	SAPAN KUMAR LENKA	CHANDAKA P.S. /440 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11867/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) GR/0001965/2026
58	D-BLAPL/33864/2026	AKASH BEHERA	KULDEEP MOHANTY	JARAPADA /491 /2026
	BLAPL/11868/2026	VS STATE OF ODISHA	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI GR/0001251/2026
59	D-BLAPL/33865/2026	SARVASUDHI BALAJI @BALU @S.BALAJI	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /331 /2026
	BLAPL/11869/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000081/2026
60	D-BLAPL/33835/2026	KISHAN SAHU	AMITAV TRIPATHY	PADAMPUR /250 /2026
	BLAPL/11870/2026	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) GR/0001147/2026
61	D-BLAPL/33948/2026	RAHUL NAYAK	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /242 /2026
	BLAPL/11871/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) TR/0000254/2026
62	D-BLAPL/33893/2026	KUNI @ SABINA BIBI	ACHYUTANANDA PATTANAIK	INDUSTRIAL ESTATE PS /231 /2026
	BLAPL/11872/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord TR/0000143/2026
63	D-BLAPL/33213/2026	JITU @ JITENDRA KARUA	SUJATA JENA	CHOUDWAR /304 /2026
	BLAPL/11873/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000193/2026
64	D-BLAPL/33866/2026	ASHESH DEHURI @ ASISH DEHURI @ PINTU	SIMSON JENA	CHANDRASEKHARPUR /544 /2026
	BLAPL/11874/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) CT/0000413/2026
65	D-BLAPL/33892/2026	MUJEER AHMED	ADITI HOTA	DARINGBADI /152 /2026
	BLAPL/11875/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000143/2026
66	D-BLAPL/33898/2026	MUNA NAG	MANORANJAN PADHY	KODINGA /179 /2026
	BLAPL/11876/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000017/2026
67	D-BLAPL/30182/2026	MUNA @ LUNA NAYAK	SUDHANSU SEKHAR DASH	ODAGAON /122 /2024
	BLAPL/11877/2026	VS STATE OF ODISHA	VS	A.D.J.,ODAGAON(Nayagarh) ST/0000023/2026
68	D-BLAPL/32380/2026	JAHANARA BEWA	GURUPRASAD BEHERA	/ /0
	BLAPL/11878/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000013/2026
69	D-BLAPL/25259/2026	BALARAM DASH @ BALIA	REBATILATA PANDA	RAGHUNATHPALI /98 /2026
	BLAPL/11879/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000103/2026
70	D-BLAPL/33242/2026	SIVA NAYAK	RITA SINGH	NCB BHUBANESWAR /3 /2017
	BLAPL/11880/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		UNION OF INDIA		TR/0000008/2018
71	D-BLAPL/33868/2026	RANJITA NAYAK @PANDA	SANTOSH KUMAR MAHANTY	POLASARA PS /195 /2026
	BLAPL/11881/2026	VS	VS	J.M.F.C.,POLSARA(Ganjam)
		STATE OF ODISHA		GR/0000193/2026
72	D-BLAPL/33227/2026	BASU DAS @ BASUMATI PAIK	SARAT KUMAR JENA	SOHELLA /30 /2024
	BLAPL/11882/2026	VS	VS	SPECIAL JUDGE (POCSO), BARGARH(B
		STATE OF ODISHA		Spl/0000004/2024
73	D-BLAPL/33870/2026	RAVI KUMAR	GURUPRASAD BEHERA	/ /0
	BLAPL/11883/2026	VS	VS	A.D.J.,JALESWAR(Baleshwar)
		STATE OF ODISHA		Spl/0000024/2026
74	D-BLAPL/33448/2026	ASHISH KUMAR DASH	PRASANTA KUMAR ROUTRAY	BARGARH /439 /2025
	BLAPL/11884/2026	VS	VS	A.D.J.,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000058/2025
75	D-BLAPL/30189/2026	BHAGABAN KUMBHAR	SUDHANSU SEKHAR DASH	BOUDH /193 /2023
	BLAPL/11885/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000105/2023
76	D-BLAPL/33408/2026	BABUL SAHA	PITABAS KHUNTIA	BANIGOCHA /124 /2026
	BLAPL/11886/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,NAYA
		STATE OF ODISHA		Spl/0000088/2026
77	D-BLAPL/31822/2026	MOHAN NAYAK	PADMALAYA MOHAPATRA	CUTTACK SADAR /428 /2022
	BLAPL/11887/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000085/2023
78	D-BLAPL/32435/2026	KARUNAKAR PATTANAIK	PITABAS KHUNTIA	ITAMATI /354 /2026
	BLAPL/11888/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001110/2026
79	D-BLAPL/33894/2026	BHASKAR SAGARIA	MANORANJAN PADHY	KODINGA /179 /2026
	BLAPL/11889/2026	VS	VS	SPECIAL JUDGE,NABARANGPUR(Nabar
		STATE OF ODISHA		TR/0000017/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/51811/2026	ROMATH KUMAR SWAIN	MANAS RANJAN SATPATHY	/ /
	CMP/1909/2026	VS	VS	3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC
		SATYABRATA SETHI		CS/0000802/2018
81	D-CMP/50148/2026	G. BASAVAIAH	SABITA RANJAN PATTNAIK	/ /
	CMP/1910/2026	VS	VS	CIVIL JUDGE (JD),1ST COURT,CUTTACI
		NIRUPAMA SAHU		CMA/0000142/2025
82	D-CMP/48288/2026	BPN INFRASTRUCTURE PVT LTD.	SOUBHAGYA SWAIN	/ /
	CMP/1911/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		ATASI MOHANTY		IA/0000001/2026
83	D-CMP/51378/2026	CHANDRA VANU JAGADDEV	TAPAN KUMAR JENA SAMANTA	/ /
	CMP/1912/2026	VS	VS	()
		BALARAM RAJ @ RAJU		//
84	D-CMP/51057/2026	CHINMAYA KUMAR SAHOO	LAKSHMAN MISHRA	/ /
	CMP/1913/2026	VS	VS	CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
		SANTILATA KHUNTIA		CS/0000065/2021
85	D-CMP/51795/2026	SRADHANJALI JENA	BRAHMANANDA TRIPATHY	/ /
	CMP/1914/2026	VS	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANE
		SAROJINI KHATEI		CS/0000809/2018
86	D-CMP/48072/2026	SUBASH CHANDRA MALLA	BHABA RANJAN KAR	/ /
	CMP/1915/2026	VS	VS	CIVIL JUDGE (SD),KENDRAPARA(Kendr
		LALITA KUMAR MALLA		CS/0000583/2024
87	D-CMP/51867/2026	AASHA MOHANTY	PITAMBAR PATRA	/ /
	CMP/1916/2026	VS	VS	3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC
		MENAKA BISWAL		CS/0000159/2023
88	D-CMP/50576/2026	SUNIL KUMAR SAHU	PRASANNA KUMAR RATH	/ /
	CMP/1917/2026	VS	VS	CIVIL JUDGE (SD),ANGUL(Anugul)
		SUMATI SAHU		CS/0000427/2025
89	D-CMP/52552/2026	JYOTSNARANI DAS	SUMIT KUMAR MOHANTY	/ /
	CMP/1918/2026	VS	VS	A.D.J.,JALESWAR(Baleshwar)
		ARNAPURNA DAS		Fao/0000002/2026
90	D-CMP/50843/2026	ISWAR CHANDRA SASMAL	SUBRAT KUMAR NAYAK 3	/ /
	CMP/1919/2026	VS	VS	CIVIL JUDGE (SD),NIMAPARA(Puri)
		HARI SETHY		CS/0000179/2008
91	D-CMP/50231/2026	HARIHARA JENA	AMIT PRASAD BOSE	/ /

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	CMP/1920/2026	VS	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa
		RANGALATA PANDA		CS/0000261/2016
92	D-CMP/51836/2026	JAYANTI PRUSTY	RABINDRA NATH PRUSTY	/ /
	CMP/1921/2026	VS	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak)
		HIMANDRI TANAYA PRUSTY		SUCCESSION MISC. CASE/0000004/2025
93	D-CMP/52287/2026	SATYANARAYAN KHANDEI	TUSAR KUMAR MISHRA	/ /
	CMP/1922/2026	VS	VS	CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu
		SANTOSH KUMAR KHANDEI		IA/0000220/2026
94	D-CMP/52295/2026	SATYANARAYAN KHANDEI	TUSAR KUMAR MISHRA	/ /
	CMP/1923/2026	VS	VS	CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu
		BISHNU CHARAN KHANDAI		CS/0000073/2020
95	D-CMP/52298/2026	SK.FAKIRUDDIN	JITENDRA KUMAR MISHRA (2)	/ /
	CMP/1924/2026	VS	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa
		SK.RIAZUDDIN		CMA/0000034/2025
96	D-CMP/52324/2026	PRATAP SINGH	DWARIKA PRASAD MOHANTY	/ /
	CMP/1925/2026	VS	VS	CIVIL JUDGE (J.D.) TALCHER(Anugul)
		DIBYA LOCHAN SINGH @ DIBYALOCHAN DAS		CS/0000055/2022
97	D-CONTC/52396/2026	RABI NARAYAN SAHOO	ADV.	/ /
	CONTC/7635/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
98	D-CONTC/48707/2026	BASANTI HARIJAN	LAXMI SHARMA	/ /
	CONTC/7636/2026	VS	VS	()
		SIDHARTH PATNAIK ,THE ADDITIONAL TAHASILDAR ,NABARANGPUR		//
99	D-CONTC/48706/2026	DIPTI GANDA	LAXMI SHARMA	/ /
	CONTC/7637/2026	VS	VS	()
		SIDHARTH PATNAIK, ADDITIONAL TAHASILDAR,NABARANGPUR		//
100	D-CONTC/52461/2026	DHIRENDRA KUMAR NAYAK	ADV.	/ /
	CONTC/7638/2026	VS	VS	()
		SANGITA PRADHAN, DISTRICT EDUCATION OFFICER, BHADRAK		//
101	D-CONTC/52478/2026	DEBENDRA DASBABU	ADV.	/ /
	CONTC/7639/2026	VS	VS	()
		USHA PADHEE, IAS		//
102	D-CONTC/52589/2026	SK MISKIN	ADV.	/ /
	CONTC/7640/2026	VS	VS	()

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		SANJAY KUMAR SINGH, I.A.S		//
103	D-CONTC/52374/2026	RABI SAHOO	ADV.	/ /
	CONTC/7641/2026	VS	VS	()
		SOVA SHARMA, IAS		//
104	D-CONTC/52439/2026	MANAGING COMMITTEE OF SAHAREI U.P.(M.E.) SCHOOL, PURI	ADV.	/ /
	CONTC/7642/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
105	D-CONTC/52593/2026	ASHOK KUMAR JENA	ADV.	/ /
	CONTC/7643/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.		//
106	D-CONTC/52603/2026	NARAYAN CHANDRA DAS	ADV.	/ /
	CONTC/7644/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS		//
107	D-CONTC/52583/2026	KRUSHNA CHANDRA OJHA	ADV.	/ /
	CONTC/7645/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.,PRINCIPAL SECY. TO GOVT.,WORKS DEPT. GOVT. OF ODISHA		//
108	D-CONTC/52644/2026	RAMANI RANJAN GARNAYAK	BRAJA KISHOR PANDA	/ /
	CONTC/7646/2026	VS	VS	()
		SATYABRATA SAHU, ADDL CHIEF SEC., FOREST AND ENVIRONMENT DEPT., KHURDA		//
109	D-CONTC/52377/2026	URMILA KANDI	ADV.	/ /
	CONTC/7647/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
110	D-CONTC/52195/2026	M/S. SREEMAA SUPPLIER,JAJPUR	ADV	/ /
	CONTC/7648/2026	VS	VS	()
		ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//
111	D-CONTC/52434/2026	MANAGING COMMITTEE OF KATAKANA URDU U.P. SCHOOL , PURI	ADV.	/ /
	CONTC/7649/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
112	D-CONTC/52581/2026	D.BALARAM REDDY	ADV.	/ /
	CONTC/7650/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.		//
113	D-CONTC/52587/2026	BRUNDABAN BISWAL	ADV.	/ /
	CONTC/7651/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.		//

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114	D-CONTC/52442/2026	MANAGING COMMITTEE OF ANSALO U.P.(M.E.) SCHOOL, PURI	ADV.	/ /
	CONTC/7652/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
115	D-CONTC/52601/2026	MADAN MOHAN MOHARANA	ADV.	/ /
	CONTC/7653/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.		//
116	D-CONTC/52574/2026	BANALATA PRADHAN	SANTOSH KUMAR SWAIN	/ /
	CONTC/7654/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
117	D-CONTC/52458/2026	BALARAM DAS	ADV.	/ /
	CONTC/7655/2026	VS	VS	()
		SANJUKTA GHADEI, (CDPO), CUTTACK		//
118	D-CONTC/52330/2026	INDIRA BOSE	ADV	/ /
	CONTC/7656/2026	VS	VS	()
		SUBHA SARMA, I.A.S., PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
119	D-CONTC/52369/2026	SURESH CHANDRA BEHERA	ADV.	/ /
	CONTC/7657/2026	VS	VS	()
		SOVA SHARMA, IAS		//
120	D-CONTC/52585/2026	GOLEKHA CHERI	ADV.	/ /
	CONTC/7658/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.		//
121	D-CONTC/52664/2026	BANOJ KUMAR BHUYAN	ADV.	/ /
	CONTC/7659/2026	VS	VS	()
		SUBHA SHARMA, I.A.S		//
122	D-CONTC/52333/2026	LILIMA BISOI	SANDHYARANI PANI	/ /
	CONTC/7660/2026	VS	VS	()
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
123	D-CONTC/52718/2026	ANTARYAMI DAS	ADV.	/ /
	CONTC/7661/2026	VS	VS	()
		TRINATH MOHANTY, LECTURE IN GRAPHICART, GOVT. COLLEGE OF ART AND CRAFTS, KHALLIKOTE,GANJAM		//
124	D-CONTC/52347/2026	KARTIKA CHANDRA DAS	ADV.	/ /
	CONTC/7662/2026	VS	VS	()
		USHA PADHEE, IAS		//
125	D-CONTC/52655/2026	JAGANNATH REDDY	ADV.	/ /

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	CONTC/7663/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS		//
126	D-CONTC/52544/2026	MANORANJAN PANDA	ADV.	/ /
	CONTC/7664/2026	VS	VS	()
		PARMESHWAR FUNKWAL, GENERAL MANAGER, EAST CO. RAILWAY, KHORDHA		//
127	D-CONTC/52403/2026	NIRAKAR MOHANTY	ADV.	/ /
	CONTC/7665/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
128	D-CONTC/52519/2026	RABINDRA NAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	CONTC/7666/2026	VS	VS	()
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA		//
129	D-CONTC/52456/2026	ASHOK KUMAR NANDI	ADV.	/ /
	CONTC/7667/2026	VS	VS	()
		DIBYA JYOTI PARIDA, COLLECTOR, PURI		//
130	D-CONTC/52684/2026	MANINI DARUAN	SWAGAT KUMAR SAHU	/ /
	CONTC/7668/2026	VS	VS	()
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA		//
131	D-CONTC/52512/2026	ANATHA BANDHU SAMANTARAY	DIPTIREKHA NANDA	/ /
	CONTC/7669/2026	VS	VS	()
		THIRUMALA NAIK, I.A.S.		//
132	D-CONTC/52539/2026	RAJ KISHORE SAHOO	ADV.	/ /
	CONTC/7670/2026	VS	VS	()
		SIDHARTHA DAS, I.A.S, DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK		//
133	D-CONTC/52672/2026	RAJ KUMARI BEHERA	ADV.	/ /
	CONTC/7671/2026	VS	VS	()
		GIRISH SN, IAS		//
134	D-CONTC/52483/2026	BISWANATH PANDA	ADV.	/ /
	CONTC/7672/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
135	D-CONTC/52428/2026	BRAJAGOPAL DAS	ADV.	/ /
	CONTC/7673/2026	VS	VS	()
		N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
136	D-CRLA/32229/2026	BRUNDABAN PRADHAN	JYOTIRMAYA SAHOO	RAMBHA (CHATRAPUR) /194 /2020
	CRLA/1047/2026	VS	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar

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		STATE OF ODISHA		Spl/0000058/2020
137	D-CRLA/33328/2026	CHENGA @ RAKESH BEHERA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /228 /2024
	CRLA/1048/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		STATE OF ODISHA		TR/0000069/2024
138	D-CRLA/32438/2026	SK. SUBHAN @SK.SUBAN@SK.SUBHAN MALLIK@ SK SOVAN MALLICK	SIDHANT MOHAN PATTANAIK	SAHADEV KHUNTA /364 /2021
	CRLA/1049/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000035/2022
139	D-CRLA/32945/2026	BHARAT @ BHARATA JENA	PARSURAM PANDA	KHAIRA /123 /2026
	CRLA/1050/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000067/2026
140	D-CRLA/33576/2026	PINTU @ SUMANTA SEKHAR NAYAK	DEBASNAN DAS	MARSHAGHAI /141 /2019
	CRLA/1051/2026	VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA
		STATE OF ODISHA		ST/0000333/2019
141	D-CRLA/32207/2026	BIBHU@BIBHUTI DAS	SATYA RANJAN MULIA	BALICHANDRAPUR /254 /2019
	CRLA/1052/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapu
		STATE OF ODISHA		Spl/0000193/2019
142	D-CRLA/31989/2026	JAGA @ JAGANNATH MOHAPATRA	RAVI SHANKAR SAMAL	ANGUL TOWN /814 /2026
	CRLA/1053/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000035/2026
143	D-CRLA/32946/2026	MANAS KUMAR JENA @ MANAS JENA @ ANANTA		KHAIRA /123 /2026
	CRLA/1054/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000067/2026
144	D-CRLMC/29896/2026	MAHENDRA BISWAL	BRAHMANANDA TRIPATHY	CHANDRASEKHARPUR /530 /2023
	CRLMC/4085/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001304/2023
145	D-CRLMC/33026/2026	SUBHENDU KUMAR PRADHAN	SANJIB MOHANTY	BHUBANESWAR VIGILANCE /6 /2021
	CRLMC/4086/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000005/2021
146	D-CRLMC/33679/2026	ESHIHAT KHAN @ ISHIAQ KHAN	AMULYA RATNA PANDA	BARAMBA /266 /2026
	CRLMC/4087/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000119/2026
147	D-CRLMC/33724/2026	PRADEEP PANDA	AMITAV TRIPATHY	G.UDAYAGIRI /84 /2017
	CRLMC/4088/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		CT/0000002/2017

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148	D-CRLMC/33891/2026	RAJESH KHORA @ RAJU KHORA	MANORANJAN PADHY	KODINGA /179 /2026
	CRLMC/4089/2026	VS	VS	SPECIAL JUDGE,NABARANGPUR(Nabar
		STATE OF ODISHA		TR/0000017/2026
149	D-CRLMC/33222/2026	C.SOMASUNDARAM	SITANSHU KUMAR DEY	PARADEEP /38 /2011
	CRLMC/4090/2026	VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur)
		STATE OF ODISHA		GR/0000191/2011
150	D-CRLMC/33479/2026	RAJ KUMAR AGRAWAL	AKSHAYA KUMAR SAHOO	DEOGARH /390 /2023
	CRLMC/4091/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D
		STATE OF ODISHA		CT/0000583/2023
151	D-CRLMC/27103/2026	SANATAN DAS	AVIRAM PATRA	/ /0
	CRLMC/4092/2026	VS	VS	EXECUTIVE MAGISTRATE,BBSR(Khordl
		STATE OF ODISHA		CMC/0000724/2026
152	D-CRLMC/31614/2026	BALARAM PRADHAN	ANSHUMAN PANDA	POLASARA PS /760 /2025
	CRLMC/4093/2026	VS	VS	J.M.F.C.,POLSARA(Ganjam)
		STATE OF ODISHA		GR/0000753/2025
153	D-CRLMC/33159/2026	SEKH JABBAR @ SK. JABBAR	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /334 /2026
	CRLMC/4094/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,JHARS
		STATE OF ODISHA		Spl/0000051/2026
154	D-CRLMC/33601/2026	BIJU @ ANANTA BEHERA	SAPAN KUMAR LENKA	NIALI /118 /2017
	CRLMC/4095/2026	VS	VS	J.M.F.C.,NIALI(Cuttack)
		STATE OF ODISHA		GR/0001260/2017
155	D-CRLMC/33270/2026	SUDARSHAN JENA	SANTOSH KUMAR SAMANTARAY	KHURDA MODEL /141 /2023
	CRLMC/4096/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		ICC/0000070/2024
156	D-CRLMC/33874/2026	CHINTAMANI BEHERA	BIBHUTI KESHARI BISWAL	GOPALPUR /16 /2015
	CRLMC/4097/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000144/2015
157	D-CRLMC/33619/2026	MITU PRADHAN	RAJENDRA NARAYAN ROUT	PURI SADAR /284 /2013
	CRLMC/4098/2026	VS	VS	GRAMA NYAYADHIKARI,PURI(Puri)
		STATE OF ODISHA		GR/0002567/2013
158	D-CRLMC/33456/2026	BIKRAM KUMAR BARIKI	BIBHUTI KESHARI BISWAL	NARASINGHPUR /93 /2022
	CRLMC/4099/2026	VS	VS	ASST. SESSIONS JUDGE, NARASINGHPU
		STATE OF ODISHA		ST/0000055/2024
159	D-CRLMP/33482/2026	LAXMIPRIYA BISWAL	SWAGATA LAXMI SINHA	/ /0

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	CRLMP/1896/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMP/33337/2026	RANJAN KUMAR KAR	SARAT KUMAR JENA	/ /0
	CRLMP/1897/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMP/33484/2026	SNEHALATA MAJHI	BYOMAKESH TRIPATHY	/ /0
	CRLMP/1898/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMP/33481/2026	PRABINA SENAPATI	BYOMAKESH TRIPATHY	/ /0
	CRLMP/1899/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMP/33441/2026	CHITTARANJAN PRADHAN	BIBHUTI BHUSAN SWAIN	/ /0
	CRLMP/1900/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
		MANASI SAHOO		CRMC/0000154/2025
164	D-CRLMP/33703/2026	PRANAT KUMAR PRADHAN	BIJAYA KUMAR ROUTRAY	/ /0
	CRLMP/1901/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMP/33483/2026	DEBABRATA NAIK	DURGA PRASAD DHAL	/ /0
	CRLMP/1902/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000456/2024
166	D-CRLMP/33383/2026	TAPAN KUMAR NAYAK	RASHMI RANJAN MISHRA	/ /0
	CRLMP/1903/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMP/33498/2026	MOHAMMED YASSAR PATEL	ANAND PRAKASH DAS	MANGALA BAG /397 /2026
	CRLMP/1904/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMP/33688/2026	DHARITRI MISHRA	SURESH KUMAR PANDA	COLLIERY /551 /2022
	CRLMP/1905/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMP/33770/2026	KHITISH KUMAR PANDA	ACHYUTANANDA PATTANAIK	/ /
	CRLMP/1906/2026	VS	VS	()
		SONALIN PANDA @ PATI		//
170	D-CRLMP/33599/2026	BADRINATH SWAIN	LALITENDU MISHRA	/ /
	CRLMP/1907/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-CRLMP/32260/2026	ABHAYA CHARAN CHOUDHURY	KASHINATH PATTANAIK	/ /0
	CRLMP/1908/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000011/2022
172	D-CRLMP/33398/2026	UMESH SAW @SAHU	RAJESH KUMAR MAHAPATRA	SINAPALI /131 /2025
	CRLMP/1909/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-CRLREV/32730/2026	KRUSHNA CHANDRA SWAIN@KRUSHNA SWAIN	SANJIB KUMAR BHANJADEO	KABISURYANAGAR (KODALA) /148 /20
	CRLREV/830/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000061/2020
174	D-CRLREV/29071/2026	PRAGATI BEHERA	SUJATA JENA, SR.ADV.	/ /0
	CRLREV/831/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		JYOTIPRAKASH MAJHI		CRA/0000011/2025
175	D-EXP/52408/2026	SOMANATH MARTHA	ADV.	/ /
	EXP/170/2026	VS	VS	()
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//
176	D-FAO/52207/2026	PUTUL JANA	SATYABAN SAHOO	/ /
	FAO/1049/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000113/2025
177	D-FAO/52210/2026	BHUBAN GHOSH	SATYABAN SAHOO	/ /
	FAO/1050/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000059/2025
178	D-JCRLA/33965/2026	ANKIT APAT	ADV	TALSARA /90 /2025
	JCRLA/273/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGAR
		STATE OF ODISHA		Spl/0000051/2025
179	D-JCRLA/33966/2026	KANHA MUNDA	ADV	TELKOI /69 /2015
	JCRLA/274/2026	VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
		STATE OF ODISHA		Spl/0000092/2016
180	D-MACA/38932/2026	THE MANAGER (LEGAL) TP HUBS, ORIENTAL INSURANCE COMPANY LTD.	SACHIDANANDA NAYAK	/ /
	MACA/1043/2026	VS	VS	5TH M.A.C.T., KHURDA(Khordha)
		MANAGOBINDA RAUTARAY		Mac/0000001/2023
181	D-MATA/52406/2026	AJIT BALIARSINGH	SHIBANI SHANKAR PRADHAN	/ /
	MATA/362/2026	VS	VS	JUDGE,FAMILY COURT,PHULBANI(Kan
		JHARANA DIGAL		CP/0000037/2025

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182	D-MATA/52101/2026	SANTOSH KUMAR SAHOO	SATYAJIT MOHAPATRA	/ /
	MATA/363/2026	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
		SNIDHARANI SAHOO		CP/0000253/2025
183	D-RSA/52197/2026	JAYASHRI SAHU	DEBASIS TRIPATHY	/ /
	RSA/553/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		BIJAYA KUMAR MISHRA		RFA/0000018/2026
184	D-RSA/54296/2025	PADMALOCHAN MOHANTA	SAILABALA JENA	/ /
	RSA/554/2026	VS	VS	A.D.J.,KARANJIA(Mayurbhanj)
		KSHIRAMANI MOHANTA		RFA/0000089/1993
185	D-RSA/49038/2026	SANJUKTA BEHERA	SOUGAT DASH	/ /
	RSA/555/2026	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJH
		FOOD CORPORATION OF INDIA		RFA/0000009/1990
186	D-RVWPET/41821/2026	SRI RADHAMOHAN DEB, PURI	SOUMYA MISHRA	/ /
	RVWPET/247/2026	VS	VS	()
		SRI RADHAMOHAN DEV, BIJE, BHARATIPUR, PURI		//
187	D-TRP(C)/51436/2026	SUPRIYA PRIYADARSANI JENA	SANJIT KUMAR DAS	/ /
	TRP(C)/355/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		PURNA CHANDRA SWAIN		CP/0000384/2025
188	D-TRPCRL/33126/2026	NISIKANTA MUDULI	MAMATA MISHRA	/ /0
	TRPCRL/92/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		SRADHANJALI SAHOO		Crp/0000182/2025
189	D-WA/51187/2026	SADANANDA NAYAK	SARADA DASH	/ /
	WA/1500/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WA/46465/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SAROJA KANTA SAMAL	/ /
	WA/1501/2026	VS	VS	()
		RANJAN KUMAR DAS		//
191	D-WA/51980/2026	NARASINGHA SAHU	BISWABIHARI MOHANTY	/ /
	WA/1502/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/52315/2026	MD. HABIBULLAH KHAN	BIREN SANKAR TRIPATHY	/ /
	WP(C)/36481/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/50606/2026	SRI LOKNATH SCHOOL OF NURSING, PURI	GOPAL PRASAD JENA	/ /

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	WP(C)/36482/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/51400/2026	BIBHAS KUMAR PARIDA	MOHAMMED RIAZ	/ /
	WP(C)/36483/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/52312/2026	PRATIMA PATRA	DIGAMBARA MISHRA	/ /
	WP(C)/36484/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/48476/2026	NABAKISHORE DHANGADA MAJHI	AMIT PRASAD BOSE	/ /
	WP(C)/36485/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/52273/2026	ABHISEK SAHOO	ASHESH KUMAR PRUSTY	/ /
	WP(C)/36486/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL)		//
198	D-WP(C)/52348/2026	MANMATH NATH MOHANTY	ATUL TRIPATHY	/ /
	WP(C)/36487/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/52450/2026	JITENDRA KISHORE NANDA	SUBASH CH PANI	/ /
	WP(C)/36488/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/50604/2026	THE MAHANADI SCHOOL OF NURSING, TRISULIA, CUTTACK	GOPAL PRASAD JENA	/ /
	WP(C)/36489/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/48286/2026	CHITTARANJAN KHOSLA	DHIREN CHAUDHURY	/ /
	WP(C)/36490/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/52385/2026	M/S SRINIBAS DAS, JAJPUR	KSHIROD KUMAR ROUT	/ /
	WP(C)/36491/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/51998/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SABITA RANJAN PATTNAIK, A.G.A	/ /
	WP(C)/36492/2026	VS	VS	()
		GAYADHAR PARIDA		//
204	D-WP(C)/51323/2026	PRATIMA CHHANDA	AMIT PRASAD BOSE	/ /
	WP(C)/36493/2026	VS	VS	()

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		BULU PADHAN		//
205	D-WP(C)/51999/2026	KAILASH CHANDRA SEWARI	SUBRAT KUMAR DAS	/ /
	WP(C)/36494/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/51995/2026	SURAJ KUMAR RANASINGH	BIJAY KUMAR BEHERA	/ /
	WP(C)/36495/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/50307/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA, S.P.C	/ /
	WP(C)/36496/2026	VS	VS	()
		NARAYAN MOHAPATRA		//
208	D-WP(C)/47554/2026	SUBASH CHANDRA NAYAK	RAJIB LOCHAN PATTNAIK	/ /
	WP(C)/36497/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/52068/2026	SOMYATRUPTI SAHOO	SUSANTA KUMAR ROUT	/ /
	WP(C)/36498/2026	VS	VS	()
		OFFICE OF THE CHANCELLOR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH (OUTR), BHUBANESWAR		//
210	D-WP(C)/29560/2026	UNION OF INDIA	SATYA SINDHU KASHYAP. Sr.P.C	/ /
	WP(C)/36499/2026	VS	VS	()
		M/S SCR NIRMAN (JV)		//
211	D-WP(C)/52555/2026	UMAKANTA DAS	SWAPNIL ROY	/ /
	WP(C)/36500/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/52424/2026	MISHRA BHOINA	SUKANTA KUMAR MISHRA	/ /
	WP(C)/36501/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/52665/2026	MOHAMMAD ASFAR @ MD. ASFAR ALAM	ARUN KUMAR MISHRA	/ /
	WP(C)/36502/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/52087/2026	PADARBINDA MOHAPATRA	DR. BINODA KUMAR MISHRA	/ /
	WP(C)/36503/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/52088/2026	BIJAYA KUMAR SAHOO	SANDHYARANI PANI	/ /
	WP(C)/36504/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/51730/2026	JIBAN BALLAV MOHANTY	PRASANNA KUMAR ROUTRAY	/ /
	WP(C)/36505/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/52526/2026	SUSHANTA KUMAR BEHERA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36506/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/52532/2026	MADHAB PRADHAN	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36507/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/52301/2026	BHAGYABAN SAHU	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/36508/2026	VS	VS	()
		REGISTRAR OF COOPERATIVE SOCIETIES, BHUBANESWAR		//
220	D-WP(C)/52528/2026	BRAHMANANDA BEHERA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36509/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/51767/2026	BIRANCHI BHOI	KIRTAN DANG	/ /
	WP(C)/36510/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/52541/2026	BARADA KANTA SAHOO	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36511/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/52534/2026	HIMANSU BHUSAN PATEL	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36512/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/52089/2026	RAJALAXMI BEHERA	SANDHYARANI PANI	/ /
	WP(C)/36513/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/52554/2026	PADMANAV SAHOO	SWAPNIL ROY	/ /
	WP(C)/36514/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/52136/2026	SURESH CHANDRA DAS	ALOK KUMAR DAS	/ /
	WP(C)/36515/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/52111/2026	LOKANATH SETHI	MANAS KUMAR CHAND	/ /

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	WP(C)/36516/2026	VS	VS	()
		BRANCH MANAGER, SIDBI, BHUBANESWAR		//
228	D-WP(C)/52175/2026	SUREKHA BEHERA	JYOTI PATNAIK	/ /
	WP(C)/36517/2026	VS	VS	()
		NATIONAL HIGHWAY AUTHORITY OF INDIA, KHORDHA		//
229	D-WP(C)/52090/2026	ASHOK KUMAR JENA	KUNAL KUMAR SWAIN	/ /
	WP(C)/36518/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/52185/2026	JAYANTI DAS	DIPTI RANJAN BHOKTA	/ /
	WP(C)/36519/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/52382/2026	M/S UJJWAL NIRMAN PRIVATE LIMITED, KHORDHA	SUPRATIK ACHARYA	/ /
	WP(C)/36520/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/47779/2026	ASHOK KUMAR NAYAK	BIKRAM CHANDRA GHADEI	/ /
	WP(C)/36521/2026	VS	VS	()
		AXIS BANK LTD., GUJARAT		//
233	D-WP(C)/52437/2026	M/S.CITY TRADE ARCADE PVT.LTD., CUTTACK	SITANSHU MOHAN DWIBEDY	/ /
	WP(C)/36522/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/52176/2026	TUSHAR KANTA RAY	DEBASNAN DAS	/ /
	WP(C)/36523/2026	VS	VS	()
		TP CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR		//
235	D-WP(C)/52118/2026	GADADHAR SAHOO	KSHIROD KUMAR ROUT	/ /
	WP(C)/36524/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/52226/2026	SACHIDANANDA MISHRA	RAMAKRISHNA BISOI	/ /
	WP(C)/36525/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/52212/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, SALAPADA, KENDRAPA	SUDHANSU SATA MOHANTY, A.G.A	/ /
	WP(C)/36526/2026	VS	VS	()
		NIRANJAN PARIDA		//
238	D-WP(C)/52249/2026	BAMAN CHARAN SAHOO	NIRMAL RANJAN ROUTRAY	/ /
	WP(C)/36527/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/52429/2026	NILANCHAL PRADHAN	SUKANTA KUMAR MISHRA	/ /
	WP(C)/36528/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/52227/2026	UMA KANTA GOUDA	RAMA KRISHNA BISOI	/ /
	WP(C)/36529/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/52558/2026	M/S LIFE CARE EMPORIUM	ANUP NARAYAN MOHANTY	/ /
	WP(C)/36530/2026	VS	VS	()
		COMMISSIONER OF COMMERCIAL TAXES AND GST,CUTTACK		//
242	D-WP(C)/52241/2026	RAJAT PAL	ASHIS KUMAR MISHRA	/ /
	WP(C)/36531/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/52186/2026	SUKESH KUMAR PRUSTY	BIJAY KUMAR BEHERA	/ /
	WP(C)/36532/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/52547/2026	MAA MANTRABASULI WSHG ALAMONGA, BONTH, BHADRAK	HIMANSHU BHUSAN DASH	/ /
	WP(C)/36533/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/52188/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION,SALAPADA, KEONJHAR	SAIBRATA MOHANTY, A.G.A	/ /
	WP(C)/36534/2026	VS	VS	()
		BENUDHAR MAHAKUD		//
246	D-WP(C)/52814/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	/ /
	WP(C)/36535/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/52250/2026	GHANASHYAM PANDA	AGASTI KANUNGO	/ /
	WP(C)/36536/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/51771/2026	ASHA KUMARI SAHU @ SAHOO	SAIBRATA RATH	/ /
	WP(C)/36537/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/52213/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, SALAPADA,KEONJHAR	SAIBRATA MOHANTY, A.G.A	/ /
	WP(C)/36538/2026	VS	VS	()
		ANANTA CHARAN PALAI		//

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250	D-WP(C)/52242/2026	TRILOCHANA BEHERA	ASHIS KUMAR MISHRA	/ /
	WP(C)/36539/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/49304/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/36540/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/45650/2026	M/S.CARE SECURITY AND ALLIED SERVICES, BHUBANESWAR	JATINDRA KUMAR MOHAPATRA	/ /
	WP(C)/36541/2026	VS	VS	()
		ANIL KUMAR DAS		//
253	D-WP(C)/52240/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE(WALMI), CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36542/2026	VS	VS	()
		MANMATH KUMAR ROUT		//
254	D-WP(C)/52613/2026	KESHAB CHANDRA SAHOO	SHASHI BHUSAN JENA	/ /
	WP(C)/36543/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/49484/2026	SK. MANWAR ALLI	SHAMBHU CHARAN NATH SHARMA	/ /
	WP(C)/36544/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/52128/2026	BINOD BEHERA	SARAT CHANDRA DASH	/ /
	WP(C)/36545/2026	VS	VS	()
		UNION OF INDIA		//
257	D-WP(C)/52138/2026	KAILASH CHANDRA PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/36546/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/52131/2026	BHIMASEN SAHU	PRINCE PATNAIK	/ /
	WP(C)/36547/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/52231/2026	DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA, CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36548/2026	VS	VS	()
		PRADIPTA KUMAR DAS		//
260	D-WP(C)/52251/2026	SABITA CHAMPATI	DEBAKANTA MOHANTY	/ /
	WP(C)/36549/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/52748/2026	PRASAN KUMAR MAHAPATRA	SUKANTA KUMAR DALAI	/ /

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	WP(C)/36550/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/52228/2026	DIPU RANJAN MOHANTY	SUBRAT KUMAR DAS	/ /
	WP(C)/36551/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/52230/2026	BHAGABAT NANDA	MADAN MOHAN SWAIN	/ /
	WP(C)/36552/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/52751/2026	PRAMOD KUMAR MOHAPATRA	SUKANTA KUMAR DALAI	/ /
	WP(C)/36553/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/52236/2026	DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA, CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36554/2026	VS	VS	()
		PRANATI JENA		//
266	D-WP(C)/52214/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, SALAPADA, KENDRAPARA	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/36555/2026	VS	VS	()
		RAGHUNATH ROUT		//
267	D-WP(C)/52805/2026	CHITARANJAN SUBUDHI MOHAPATRA	SUKANTA KUMAR DALAI	/ /
	WP(C)/36556/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/52239/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA	SMRUTI RANJAN DASH	/ /
	WP(C)/36557/2026	VS	VS	()
		HADIBANDHU ROUTRAY		//
269	D-WP(C)/50600/2026	THE SATYANARAYAN INSTITUTE OF ALLIED MEDICAL SCIENCE, SHYAMACHARANPUR, DHENKANAL	GOPAL PRASAD JENA	/ /
	WP(C)/36558/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/52471/2026	DEBARAJ JANI	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36559/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/49056/2026	PRATAP KISHORE NAIK	SUBHAM AGRAWAL	/ /
	WP(C)/36560/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/52266/2026	KOSHIN PAWAR	RAMDAS ACHARY	/ /
	WP(C)/36561/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		UNION OF INDIA		//
273	D-WP(C)/52707/2026	SUBRATA DHRUBENDRANATH SI	CHAKRADHAR SINGH	/ /
	WP(C)/36562/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/37909/2026	DILLIP KUMAR NANDA	BHUBANANANDA LENKA	/ /
	WP(C)/36563/2026	VS	VS	()
		DIRECTOR OF ESTATES , ODISHA ,BHUBANESWAR		//
275	D-WP(C)/52229/2026	SACHI KANTA MISHRA	RAMA KRISHNA BISOI	/ /
	WP(C)/36564/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/51560/2026	MAMATA PANDA	MANMAYA KUMAR DASH	/ /
	WP(C)/36565/2026	VS	VS	()
		COMMISSIONER OF ENDOWMENTS, ODISHA		//
277	D-WP(C)/52473/2026	M/S.ARUHA PRIMARY AGRICULTURE COOPERATIVE SOCIETY LTD.,BHADRAK	SIDHARTH PARIDA	/ /
	WP(C)/36566/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/52417/2026	GANESHRAM MAJHI	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36567/2026	VS	VS	()
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//
279	D-WP(C)/52416/2026	SAROJINI BAG	ALOK KUMAR PANDA	/ /
	WP(C)/36568/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/52739/2026	RAMAKRUSHNA RATH	NITYABRATA BEHURIA	/ /
	WP(C)/36569/2026	VS	VS	()
		ODISHA STATE BAR COUNCIL, CUTTACK		//
281	D-WP(C)/52705/2026	PRAKASH SAMAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/36570/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/52706/2026	BRAHMANANDA SETHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/36571/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/52418/2026	TEJRAJ SAHU	ALOK KUMAR PANDA	/ /
	WP(C)/36572/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/49498/2026	DHIRENDRANATH MISHRA	SANTOSH KUMAR SWAIN	/ /
	WP(C)/36573/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/52265/2026	AADI NIGAM	RAMDAS ACHARY	/ /
	WP(C)/36574/2026	VS	VS	()
		UNION OF INDIA		//
286	D-WP(C)/52388/2026	ALOK KUMAR PATTANAYAK	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36575/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/52399/2026	ANITA BARIK @ ANITARANI BARIK	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36576/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/52364/2026	AKSHAYA KUMAR SARANGI	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36577/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/52367/2026	ANJALI RANI MAHANKUDA	TUSAR KANTA MAHANTA	/ /
	WP(C)/36578/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/52495/2026	K.SRINIVAS PATRO	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36579/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/52633/2026	MAA TARINI SHG, CHANDANNAGER, AUL, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36580/2026	VS	VS	()
		STATE OF ODISH		//
292	D-WP(C)/52504/2026	BIKRAMANANDA MOHANTY	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/36581/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/52637/2026	KESHAB CHANDRAY SHG, NANTAR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36582/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/49054/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/36583/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/52813/2026	ITISHREE ROUT	BIJAY KUMAR SAHOO	/ /

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	WP(C)/36584/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/52368/2026	DEBARAJ PRUSTY	SHARMISTHA SAMAL	/ /
	WP(C)/36585/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/52499/2026	L.BHASKAR RAO	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36586/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/51219/2026	SHREE SHANKAR ENGINEERING WORKS	SUBHAM AGRAWAL	/ /
	WP(C)/36587/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/52391/2026	SITANSHU @ SITANSU SEKHAR SAMAL	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36588/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/52708/2026	MANORAMA DAS	PRABIN DAS	/ /
	WP(C)/36589/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/49299/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	/ /
	WP(C)/36590/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/52564/2026	ANTARYAMI PANDA	SARADA PRASAD DASH	/ /
	WP(C)/36591/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/52521/2026	DEEPA BAG	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36592/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/52614/2026	JOGENDRA MOHANTY	SIDDHARTH SAHU	/ /
	WP(C)/36593/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/51701/2026	SANTILATA PATTANAIK	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/36594/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/52395/2026	RUKMANI BEHERA	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36595/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/52529/2026	RAMESH CHANDRA BEHERA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36596/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/52243/2026	BUTU CHOUDHURY	ASHIS KUMAR MISHRA	/ /
	WP(C)/36597/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/52191/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, SALAPADA, KENDRAPARA	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/36598/2026	VS	VS	()
		LALIT KUMAR PATRA		//
310	D-WP(C)/52616/2026	ANKIT SWAIN	PRANAB RANJAN CHHATOI	/ /
	WP(C)/36599/2026	VS	VS	()
		REGIONAL TRANSPORT OFFICER, CHANDIKHOLE		//
311	D-WP(C)/52525/2026	TANUSHREE DAS	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36600/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/51878/2026	M/S.ADITYA RESIDENTIAL SCHOOL, SAMBALPUR	SANJAYA KUMAR RATH	/ /
	WP(C)/36601/2026	VS	VS	()
		ASSISTANT PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR		//
313	D-WP(C)/52397/2026	GOLAK BIHARI PALAI	NIRANJAN NAYAK	/ /
	WP(C)/36602/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/52194/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36603/2026	VS	VS	()
		JAGADISH CHANDRA JENA		//
315	D-WP(C)/52618/2026	PUSPANJALI MUNDA	PABITRA KUMAR NAYAK	/ /
	WP(C)/36604/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/52725/2026	RATAN KUMAR MISHRA	SUKANTA KUMAR MISHRA	/ /
	WP(C)/36605/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/52465/2026	KAISHORIKA MOHANTY	SUJATA JENA	/ /
	WP(C)/36606/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/52245/2026	SURESH BEHERA	ASHIS KUMAR MISHRA	/ /
	WP(C)/36607/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/52405/2026	ASHUTOSH @ ASUTOSH JENA	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36608/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/52715/2026	SANDHYARANI MOHARATHY	SOUMYAKANTA MOHAPATRA	/ /
	WP(C)/36609/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/51275/2026	CENTRAL PROVIDENT FUND COMMISSIONER	SIDHARTH SHANKAR PADHY	/ /
	WP(C)/36610/2026	VS	VS	()
		SAMIRAN KUMAR MANDAL		//
322	D-WP(C)/52054/2026	ARCHANA BISWAL	BIKRAM CHANDRA GHADEI	/ /
	WP(C)/36611/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/52625/2026	MAA GOJABAYANI SHG, KORO, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36612/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/52410/2026	SUBRAT KUMAR MALLICK	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36613/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/52781/2026	SARASWATI SAHOO	BASUDEV BARIK	/ /
	WP(C)/36614/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/52375/2026	RAJU MUNDA	SANTOSH KUMAR DWIVEDY	/ /
	WP(C)/36615/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/52717/2026	SUBARNA MAHILA MANDAL, KASOTI, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36616/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/52509/2026	SATYARANJAN MOHANTY	OMKAR DEVDAS	/ /
	WP(C)/36617/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/51778/2026	SANTOSH KUMAR BISWAL	SANGRAM JENA	/ /

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	WP(C)/36618/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/52626/2026	RADHAKRUSHNA SHG, KATHIAPADA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36619/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/52809/2026	RANJITA BHUYAN	BASUDEV BARIK	/ /
	WP(C)/36620/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/52726/2026	MAA KHILEICHANDI SHG, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36621/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/52493/2026	SANJAY KUMAR PARIDA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36622/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/51753/2026	BIJAY KUMAR ACHARYA	SWAPNIL ROY	/ /
	WP(C)/36623/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/52730/2026	BAIJAYANTI GIRI	SUKANTA KUMAR MISHRA	/ /
	WP(C)/36624/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/52838/2026	SURYAKANTA BEHERA	DIPTI RANJAN BHOKTA	/ /
	WP(C)/36625/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/52530/2026	M/S UTKAL ELECTRICAL INDUSTRIES, BHUBANESWAR	CHITTA RANAJAN DAS	/ /
	WP(C)/36626/2026	VS	VS	()
		COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//
338	D-WP(C)/52906/2026	MANJUSHA PANDA	DIPTI RANJAN BHOKTA	/ /
	WP(C)/36627/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/52494/2026	KRISHNA CHANDRA MAHARTHA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36628/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-WP(C)/52387/2026	ANUSARIKA MOHANTY	SANGRAM JENA	/ /
	WP(C)/36629/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-WP(C)/52731/2026	M/S.PRESTIGE TAILORS, BHUBANESWAR	SIDDHARTH SAHU	/ /
	WP(C)/36630/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-WP(C)/52513/2026	SUBHASHREE MOHANTY	OMKAR DEVDAS	/ /
	WP(C)/36631/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/52317/2026	RAMA CHANDRA BARIK	AMIT PRASAD BOSE	/ /
	WP(C)/36632/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/52055/2026	CHITTA RANJAN PRADHAN	PARTHA SARATHI DAS	/ /
	WP(C)/36633/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-WP(C)/52174/2026	M/S ALOK KUMAR SETHI, BHUBANESWAR	ASIT KUMAR DASH	/ /
	WP(C)/36634/2026	VS	VS	()
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//
346	D-WP(C)/51783/2026	PRAMOD KUMAR PRADHAN	BIBHUTI BHUSAN DASH	/ /
	WP(C)/36635/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-WP(C)/52888/2026	M/S.KALINGA VIKASH, SHAKTI NAGAR, CUTTACK	SOUMYA MISHRA	/ /
	WP(C)/36636/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/51782/2026	BASANTI NAYAK	GOKHA BEHERA	/ /
	WP(C)/36637/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-WP(C)/52232/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA,CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36638/2026	VS	VS	()
		NANDAKISHORE BHOI		//
350	D-WP(C)/45885/2026	DHANURDHAR CHAMPATIRAY	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/36639/2026	VS	VS	()
		UNION OF INDIA		//
351	D-WP(C)/52246/2026	GOPAL GURJAR	ASHIS KUMAR MISHRA	/ /
	WP(C)/36640/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-WP(C)/51871/2026	SWAPNA ACHARYA	JITU SAHOO	/ /
	WP(C)/36641/2026	VS	VS	()
		SUPERINTENDENT, GST AND CENTRAL EXCISE, BHUBANESWAR-1		//
353	D-WP(C)/52233/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE(WALMI), CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36642/2026	VS	VS	()
		PADMALOCHAN MISHRA		//
354	D-WP(C)/52105/2026	LOKANATH SETHI	MANAS KUMAR CHAND	/ /
	WP(C)/36643/2026	VS	VS	()
		BRANCH MANAGER, BANK OF INDIA, JAYDEV VIHAR BRANCH, BHUBANESWAR		//
355	D-WP(C)/52535/2026	BIKRAMANANDA MOHANTY	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/36644/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-WP(C)/52189/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, SALAPADA, KENDRAPARA	KAUSHIKA MOHANTY, A.G.A	/ /
	WP(C)/36645/2026	VS	VS	()
		MAHENDRA KUMAR BISWAL		//
357	D-WP(C)/51933/2026	SITARAM SAHU	PRATIM TEJASMAN	/ /
	WP(C)/36646/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-WP(C)/52390/2026	BIRENDRA KUMAR PATEL	SANGRAM JENA	/ /
	WP(C)/36647/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-WP(C)/50247/2026	MD.FARID	NIRANJAN PANDA	/ /
	WP(C)/36648/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-WP(C)/52132/2026	CHITTARANJAN DALEI	SOUMYA JYOTI BISWAL	/ /
	WP(C)/36649/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-WP(C)/52722/2026	SWARNALATA PATRA	SUKANTA KUMAR MISHRA	/ /
	WP(C)/36650/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-WP(C)/52190/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SABITA RANJAN PATTNAIK, A.G.A	/ /
	WP(C)/36651/2026	VS	VS	()
		NARESH CHANDRA BHANJA		//
363	D-WP(C)/52133/2026	JHASAKETAN PRADHAN	PRINCE PATNAIK	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36652/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-WP(C)/52234/2026	DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA, CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36653/2026	VS	VS	()
		RABINDRA KUMAR PANDA		//
365	D-WP(C)/52235/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA	SMRUTI RANJAN DASH	/ /
	WP(C)/36654/2026	VS	VS	()
		BENUDHAR ROUT		//
366	D-WP(C)/43742/2026	AMITABHA SAMANTARAY	UMAKANTA MISHRA	/ /
	WP(C)/36655/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-WP(C)/52247/2026	SARAT CHANDRA ROUT	ASHIS KUMAR MISHRA	/ /
	WP(C)/36656/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-WP(C)/52106/2026	LOKANATH SETHI	MANAS KUMAR CHAND	/ /
	WP(C)/36657/2026	VS	VS	()
		BRANCH MANAGER, INDIAN OVERSEAS BANK, MASTER CANTEEN SQUARE BRANCH, BHUBANESWAR		//
369	D-WP(C)/52237/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE(WALMI), CUTTACK	SMRUTI RANJAN DASH	/ /
	WP(C)/36658/2026	VS	VS	()
		SHIBARAM DAS		//
370	D-WP(C)/52380/2026	SAROJ KHALAKHO	SANTOSH KUMAR DWIVEDY	/ /
	WP(C)/36659/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-WP(C)/47680/2026	CHINMAYEE BISWAL	BIJAY KUMAR BEHERA	/ /
	WP(C)/36660/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-WP(C)/52384/2026	SUDHANSHU SEKHAR SAMAL	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36661/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-WP(C)/52623/2026	MAA LAXMI SHG, BAGADA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36662/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-WP(C)/52370/2026	PITAMBAR PALAI	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36663/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
375	D-WP(C)/52452/2026	DILLIP KUMAR SINGH	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/36664/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-WP(C)/52283/2026	BHAGYADHAR SAMAL	SAMARENDRA MOHANTY	/ /
	WP(C)/36665/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-WP(C)/52407/2026	SUMANTA KUMAR BISWAL	NIRANJAN NAYAK	/ /
	WP(C)/36666/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-WP(C)/52632/2026	GAYATRI SHG, MEHENDIPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36667/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-WP(C)/52453/2026	SUPRAVARANI PRADHAN	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/36668/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-WP(C)/52285/2026	ANSHUMAN PATTNAIK	RASHMI RANJAN DASH	/ /
	WP(C)/36669/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-WP(C)/52371/2026	SATYAJIT SAMAL	BIBHUTI BHUSAN MISHRA	/ /
	WP(C)/36670/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-WP(C)/52877/2026	NITYANANDA DAS	BIJAY KUMAR ROUTRAY	/ /
	WP(C)/36671/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-WP(C)/52702/2026	BANSHIDHAR DAS	LINGARAJ SARANGI	/ /
	WP(C)/36672/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-WP(C)/52629/2026	MAA TARINI SHG, KARANJA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36673/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-WP(C)/52630/2026	GIRIGOBARDHAN SHG, BAGHUA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36674/2026	VS	VS	()
		STATE OF ODISHA		//

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386	D-WP(C)/52280/2026	RABINARAYAN DHIR	SAMARENDRA MOHANTY	/ /
	WP(C)/36675/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-WP(C)/52373/2026	SUSHEN CHANDRA MOHANTA	SHARMISTHA SAMAL	/ /
	WP(C)/36676/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-WP(C)/52727/2026	MAHAVIR SHG, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36677/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-WP(C)/52282/2026	SHIVA CHARAN DHIRA	SAMARENDRA MOHANTY	/ /
	WP(C)/36678/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-WP(C)/52129/2026	HIMANSHU SETHY	JAGANNATH BHUYAN	/ /
	WP(C)/36679/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-WP(C)/52859/2026	PRADHAN PRANAYA PRAKASH	MITU KUMAR BISWAL	/ /
	WP(C)/36680/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-WP(C)/52620/2026	BIKRAM KESHARI SAHOO	BIBHUTI BHUSAN MISHRA	/ /
	WP(C)/36681/2026	VS	VS	()
		BANK OF INDIA, JAYADEV VIHAR BRANCH, BHUBANESWAR		//
393	D-WP(C)/52723/2026	SUBHASINI@SUBASINI SAHOO	LALITENDU MISHRA	/ /
	WP(C)/36682/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-WP(C)/52779/2026	AMIR NAG	LAXMIKANTA MOHANTY	/ /
	WP(C)/36683/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-WP(C)/52258/2026	RAGHUNATH SAMAL	LAKSHMAN MISHRA	/ /
	WP(C)/36684/2026	VS	VS	()
		TAHASILDAR, VYASANAGAR, JAJPUR		//
396	D-WP(C)/52659/2026	MANAGING COMMITTEE OF RATIKANTA MEMORIAL GIRLS HIGH SCHOOL, SAHADEVKHUNTA	BIVAKHUMAR MOHAPATRA	/ /
	WP(C)/36685/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-WP(C)/52651/2026	RATNAKAR NAYAK	JYOTI RANJAN KHUNTIA	/ /

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	WP(C)/36686/2026	VS	VS	()
		STATE OF ODISHA		//
398	D-WP(C)/52783/2026	MOIN A KHAN	LAXMIKANTA MOHANTY	/ /
	WP(C)/36687/2026	VS	VS	()
		STATE OF ODISHA		//
399	D-WP(C)/52645/2026	BICHITRA KUMAR PRADHAN	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/36688/2026	VS	VS	()
		STATE OF ODISHA		//
400	D-WP(C)/52217/2026	M/S.ARUNI STONE CRUSHER, DHENKANAL	SOUMYA RANJAN MOHANTY	/ /
	WP(C)/36689/2026	VS	VS	()
		STATE OF ODISHA		//
401	D-WP(C)/52646/2026	PARSURAM NATH	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/36690/2026	VS	VS	()
		STATE OF ODISHA		//
402	D-WP(C)/52653/2026	MUKUNDA CHANDRA SETHI	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/36691/2026	VS	VS	()
		STATE OF ODISHA		//
403	D-WP(C)/52652/2026	SUSANTA KUMAR MISHRA	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/36692/2026	VS	VS	()
		STATE OF ODISHA		//
404	D-WP(C)/52261/2026	BHAGABAT JENA	AGASTI KANUNGO	/ /
	WP(C)/36693/2026	VS	VS	()
		STATE OF ODISHA		//
405	D-WP(C)/51870/2026	SACHIDANANDA KHUNTIA	AKSHAYA KUMAR PANDEY	/ /
	WP(C)/36694/2026	VS	VS	()
		STATE OF ODISHA		//
406	D-WP(C)/52647/2026	BICHITRANANDA PANI	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/36695/2026	VS	VS	()
		STATE OF ODISHA		//
407	D-WP(C)/51555/2026	JOGESWAR BODA	GOKULANANDA SAHU	/ /
	WP(C)/36696/2026	VS	VS	()
		STATE OF ODISHA		//
408	D-WPCRL/31722/2026	GOPAL CH. SAHOO	BADRINARAYAN PANDA	/ /0
	WPCRL/141/2026	VS	VS	()

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		STATE OF ODISHA		//
409	D-ABLAPL/33664/2026	SUJATA PANDA	JUGALA KISHORE PANDA	MAHILA P.S.(BBSR) /377 /2026
	ABLAPL/12686/2026	VS	VS	()
		STATE OF ODISHA		//
410	D-ABLAPL/33463/2026	BAIKUNTHA KISAN	DIBYA JYOTI SAHOO	BADMAL /319 /2026
	ABLAPL/12687/2026	VS	VS	()
		STATE OF ODISHA		//
411	D-ABLAPL/33654/2026	KULDIP RATH@KULDEEP RATH	JNANESH MOHANTY	CHOUDWAR /713 /2026
	ABLAPL/12688/2026	VS	VS	()
		STATE OF ODISHA		//
412	D-ABLAPL/33669/2026	RAJESH DAS	AKSHAYA KUMAR SUBUDHI	/ /0
	ABLAPL/12689/2026	VS	VS	()
		STATE OF ODISHA		//
413	D-ABLAPL/33320/2026	GOBINDA CHANDRA JENA	SEJAL NAYAK	JAJPUR TOWN /348 /2026
	ABLAPL/12690/2026	VS	VS	()
		STATE OF ODISHA		//
414	D-ABLAPL/33156/2026	BIBEKANANDA PUHAN	SATYA RANJAN MULIA	NEMALO /283 /2026
	ABLAPL/12691/2026	VS	VS	()
		STATE OF ODISHA		//
415	D-ABLAPL/33186/2026	RAMESH DAS @ BEHERA	RAJ KISHOR SWAIN	SATYABADI /172 /2017
	ABLAPL/12692/2026	VS	VS	()
		STATE OF ODISHA		//
416	D-ABLAPL/33118/2026	NILAMBAR MAJHI	VIVEKANANDA JENA	DORAGUDA PS /12 /2026
	ABLAPL/12693/2026	VS	VS	J.M.F.C.,KASHIPUR(Rayagada)
		STATE OF ODISHA		GR/0000068/2026
417	D-ABLAPL/33656/2026	MAHESWAR SETHI	BISWARANJAN DALAI	MAHANGA /400 /2026
	ABLAPL/12694/2026	VS	VS	()
		STATE OF ODISHA		//
418	D-ABLAPL/33665/2026	GOLAP SAHOO	SAROJ KUMAR DASH	JANKIA P.S. /619 /2026
	ABLAPL/12695/2026	VS	VS	()
		STATE OF ODISHA		//
419	D-ABLAPL/33677/2026	KARTIK MALLIK @ MALIK	MANORANJAN DAS	DHENKANAL SADAR /903 /2026
	ABLAPL/12696/2026	VS	VS	()
		STATE OF ODISHA		//

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420	D-ABLAPL/33760/2026	RANI DAS	JYOTIRMAYA SAHOO	BANAPUR P.S. /435 /2026
	ABLAPL/12697/2026	VS	VS	()
		STATE OF ODISHA		//
421	D-ABLAPL/32027/2026	MENAKA BEHERA	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12698/2026	VS	VS	()
		STATE OF ODISHA		//
422	D-ABLAPL/33778/2026	KABI MISTRI	DEEPAK KU SAHOO	MARINE PS AT JAMBO /216 /2026
	ABLAPL/12699/2026	VS	VS	()
		STATE OF ODISHA		//
423	D-ABLAPL/33148/2026	RUNILATA SAHOO	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12700/2026	VS	VS	()
		STATE OF ODISHA		//
424	D-ABLAPL/33536/2026	TRILOCHAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /629 /2026
	ABLAPL/12701/2026	VS	VS	()
		STATE OF ODISHA		//
425	D-ABLAPL/33755/2026	SATRUGHNA DHAL	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12702/2026	VS	VS	()
		STATE OF ODISHA		//
426	D-ABLAPL/33756/2026	SUBAS PARMANIK	GOVINDA CHANDRA DAS	JALESWAR /398 /2026
	ABLAPL/12703/2026	VS	VS	()
		STATE OF ODISHA		//
427	D-ABLAPL/33525/2026	JAYANTA HATI	PRADIPTA BEURA	KHUNTUNI /326 /2026
	ABLAPL/12704/2026	VS	VS	()
		STATE OF ODISHA		//
428	D-ABLAPL/33527/2026	AJAYA NAHA	PRADIPTA BEURA	/ /
	ABLAPL/12705/2026	VS	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)
		STATE OF ODISHA		2(A)CC/0000720/2026
429	D-ABLAPL/32699/2026	AZAD NAYAK	PRADIPTA KUMAR SAHOO	NANDIPADA /341 /2025
	ABLAPL/12706/2026	VS	VS	()
		STATE OF ODISHA		//
430	D-ABLAPL/33055/2026	SURESH KUMAR RANASINGH @ RAJU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /194 /2025
	ABLAPL/12707/2026	VS	VS	()
		STATE OF ODISHA		//
431	D-ABLAPL/32768/2026	ALOK NISHANK	ABHISIDDHANTA SAHOO	JODAPADAR /38 /2019

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	ABLAPL/12708/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0000797/2019
432	D-ABLAPL/33271/2026	MAHESWAR MAHARANA	SANJAY KUMAR PATTANAIK	TANGI /583 /2026
	ABLAPL/12709/2026	VS	VS	()
		STATE OF ODISHA		//
433	D-ABLAPL/33554/2026	ABUA @ RAGHUNATH BEHERA	BISHWARANJAN SAHU	KANAS /265 /2026
	ABLAPL/12710/2026	VS	VS	()
		STATE OF ODISHA		//
434	D-ABLAPL/33761/2026	BISWA RANJAN MISHRA	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12711/2026	VS	VS	()
		STATE OF ODISHA		//
435	D-ABLAPL/33646/2026	MANOJ KUMAR MALIK @ MANIA	ARIJEET MISHRA	JAJPUR SADAR /300 /2026
	ABLAPL/12712/2026	VS	VS	()
		STATE OF ODISHA		//
436	D-ABLAPL/33763/2026	PRADEEP KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12713/2026	VS	VS	()
		STATE OF ODISHA		//
437	D-ABLAPL/32710/2026	SRUTI RANJAN SAHOO	ARUNA NAYAK	/ /0
	ABLAPL/12714/2026	VS	VS	()
		STATE OF ODISHA		//
438	D-ABLAPL/33720/2026	RAJU BALIARSINGH @ BALIYARSINGH	SURYAKANTA DWIBEDI	BALLIGUDA /246 /2026
	ABLAPL/12715/2026	VS	VS	()
		STATE OF ODISHA		//
439	D-ABLAPL/33858/2026	DEEPAK GUPTA	KULDEEP MOHANTY	BARGAON /337 /2026
	ABLAPL/12716/2026	VS	VS	()
		STATE OF ODISHA		//
440	D-ABLAPL/33727/2026	NANDA KISHORE JENA @NANDA KISHOR JENA	ARUN KUMAR BEHERA	/ /0
	ABLAPL/12717/2026	VS	VS	()
		STATE OF ODISHA		//
441	D-ABLAPL/33751/2026	SURENDRA NAYAK	JYOTIRMAYA SAHOO	NACHUNI /429 /2026
	ABLAPL/12718/2026	VS	VS	()
		STATE OF ODISHA		//
442	D-ABLAPL/30436/2026	SHRAVANA KUMAR GARDIA	SWARAJ PATEL	/ /
	ABLAPL/12719/2026	VS	VS	()

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		STATE OF ODISHA		//
443	D-ABLAPL/33884/2026	PUSPANJALI JENA	SURYAKANTA DWIBEDI	JALESWAR /323 /2026
	ABLAPL/12720/2026	VS	VS	()
		STATE OF ODISHA		//
444	D-ABLAPL/33529/2026	AKSHAY BEHERA @AKSHYA BEHERA	PRADIPTA BEURA	/ /0
	ABLAPL/12721/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
		STATE OF ODISHA		2(A)CC/0000140/2026
445	D-ABLAPL/33882/2026	NARASINGHA BAGHA	KARUNAKAR GAYA	NIMAPADA /197 /2026
	ABLAPL/12722/2026	VS	VS	()
		STATE OF ODISHA		//
446	D-ABLAPL/33637/2026	BHARAT MUDULI	HEMANTA KUMAR RATSINGH	KHURDA MODEL /267 /2026
	ABLAPL/12723/2026	VS	VS	()
		STATE OF ODISHA		//
447	D-ABLAPL/33348/2026	RAKESH MUDULI	SAHASRANSU SOURAV	RANPUR /195 /2026
	ABLAPL/12724/2026	VS	VS	()
		STATE OF ODISHA		//
448	D-ABLAPL/33881/2026	PARTHASARATHI SUTAR	MANAS KUMAR CHAND	NIKIRAI /218 /2026
	ABLAPL/12725/2026	VS	VS	()
		STATE OF ODISHA		//
449	D-ABLAPL/33645/2026	UTTAM KUMAR MOHANTY	SURESH KUMAR JENA	RASGOBINDPUR /566 /2026
	ABLAPL/12726/2026	VS	VS	()
		STATE OF ODISHA		//
450	D-ABLAPL/33860/2026	RAHAS KUMAR	DR. BINODA KUMAR MISHRA	/ /0
	ABLAPL/12727/2026	VS	VS	()
		STATE OF ODISHA		//
451	D-ABLAPL/33641/2026	PRADIPA HARIJAN	ARIJEET MISHRA	JEYPORE TOWN /366 /2026
	ABLAPL/12728/2026	VS	VS	()
		STATE OF ODISHA		//
452	D-ABLAPL/33540/2026	TRILOCHAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /627 /2026
	ABLAPL/12729/2026	VS	VS	()
		STATE OF ODISHA		//
453	D-ABLAPL/33886/2026	DEEPAK BEHERA	PRASANT KUMAR BARIK	/ /0
	ABLAPL/12730/2026	VS	VS	J.M.F.C.,BHADRAK(Bhadrak)
		STATE OF ODISHA		2(A)CC/0000220/2026

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454	D-ABLAPL/29620/2026	SUNGA@DEEPAK PALEI	SUDHANSU PRASAD MAHAPATRA	PURI TOWN /587 /2026
	ABLAPL/12731/2026	VS	VS	()
		STATE OF ODISHA		//
455	D-ABLAPL/33001/2026	BIBEK PARIDA	BISWABHUSAN DAS	NIALI /774 /2026
	ABLAPL/12732/2026	VS	VS	()
		STATE OF ODISHA		//
456	D-ABLAPL/33701/2026	JAGANNATH MANDAL	MANOJ KUMAR PANDA	KANDARPUR /169 /2026
	ABLAPL/12733/2026	VS	VS	()
		STATE OF ODISHA		//
457	D-ABLAPL/33825/2026	JANAKI BALLAV MOHANTY	AJAYA KUMAR MOHAPATRA	NEMALO /288 /2026
	ABLAPL/12734/2026	VS	VS	()
		STATE OF ODISHA		//